

July 26, 2022

NOTICE

All concerned must take notice that due to system enhancement and maintenance, there is disturbance in the service of SMS alerts. Concerned teams are working for restoration of the same at the earliest.

In the meantime, all stakeholders are requested to check their registered email IDs for any communication and intimation of confirmatory messages for filing, defects and sharing of VC links by the Registry.

Inconvenience caused is deeply regretted. We solicit your support and Co-operation.

Sd/-
(Pavan Prathapa)
Branch Officer, Computer Cell

Copy forwarded for information to:

1. AR-cum-PS to the Hon'ble Chief Justice of India with a request to bring this to the kind notice of the Hon'ble Chief Justice of India.
2. All-AR-cum-PS with a request to bring this to the kind notice of the Hon'ble Judges.
3. Ld. Secretary General, Supreme Court.
4. All Ld. Registrars & Registrars (OSD).
5. Supreme Court Bar Association with request to widely circulate the same. for information to the Members of the Bar.
6. Supreme Court Advocates-on-Record Association with request to widely circulate the same. for information to the Members of the Bar.
7. All concerned.
8. To be uploaded on the SCI website.